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Title : Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, on behalf of my colleague, Mr. P. Chidambaram, I beg to lay on the Table a copy of the Explanatory Memorandum (Hindi and English versions) as to action note relating to expansion of scope of justice grant recommended by Thirteenth Finance Commission.

( Placed in Library. See No. LT 8972/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY): Madam, on behalf of my colleague, Shri Ghulam Nabi Azad, I beg to lay on the Table:-

- (1) A copy of the Homoeopathy Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) Regulation, 2013 (Hindi and English versions) published in Notification No. 12-10/2000-CCH (Pt. III) in Gazette of India dated 8th March, 2013 under sub-section (2) of Section 33 of the Homoeopathy Central Council Act, 1973.

( Placed in Library. See No. LT 8973/15/13)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Kolkata, for the year 2011-2012.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

( Placed in Library. See No. LT 8974/15/13)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970:-

(i) The Indian Medicine Central Council (Minimum Standard Requirements of Unani Colleges and attached Hospitals) Regulations, 2013 published in Notification No. 11-134/2012-Unani (MSR) in Gazette of India dated 20th February, 2013.

(ii) The Indian Medicine Central Council (Minimum Standard Requirements of Siddha Colleges and attached Hospitals) Regulations, 2013 published in Notification No. 18-1/2010-S (M.S.R.) in Gazette of India dated 20th February, 2013.

( Placed in Library. See No. LT 8975/15/13)

(5) A copy each of the following Notifications (Hindi and English versions) under Section 38 of the Drugs and Cosmetics Act, 1940:-

(i) The Drugs and Cosmetics (First Amendment) Rules, 2013 published in Notification No. G.S.R. 53(E) in Gazette of India dated 30th January, 2013.

(ii) The Drugs and Cosmetics (Second Amendment) Rules, 2013 published in Notification No. G.S.R. 63(E) in Gazette of India dated 1st February, 2013.

- (iii) The Drugs and Cosmetics (Third Amendment) Rules, 2013 published in Notification No. G.S.R. 72(E) in Gazette of India dated 8th February, 2013.

( Placed in Library. See No. LT 8976/15/13)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2011-2012.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

( Placed in Library. See No. LT 8977/15/13)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the AIDS Prevention and Control Project Voluntary Health Services, Chennai, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the AIDS Prevention and Control Project Voluntary Health Services, Chennai, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the AIDS Prevention and Control Project Voluntary Health Services, Chennai, for the year 2011-2012.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

( Placed in Library. See No. LT 8978/15/13)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2011-2012.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

( Placed in Library. See No. LT 8979/15/13)

(12) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions within the stipulated period of nine months after the close of the accounting year, mentioned therein:-

S.No. Name of the Institutions Accounting Year

(i) Indian Red Cross Society, New Delhi 2011-12

(ii) CNCI, Kolkata 2011-12

(iii) Morarji Desai National Institute of Yoga, New 2011-12

Delhi

(iv) Central Council of Indian Medicine, New Delhi 2011-12

(v) Central Council for Research in Siddha, Chennai 2011-12

(vi) Indian Council of Medical Research, New Delhi 2011-12

( Placed in Library. See No. LT 8980/15/13)

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of New and Renewable Energy for the year 2013-14.

( Placed in Library. See No. LT 8981/15/13)

THE MINISTER OF MINES (SHRI DINSHA PATEL): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Mineral Exploration Corporation Limited and the Ministry of Mines for the year 2013-2014.

( Placed in Library. See No. LT 8982/15/13)

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Kolkata, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

( Placed in Library. See No. LT 8983/15/13)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2010-2011.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

( Placed in Library. See No. LT 8984/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2011-2012.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

( Placed in Library. See No. LT 8985/15/13)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the South Central Zone Cultural Centre, Nagpur, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Central Zone Cultural Centre, Nagpur, for the year 2011-2012.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

( Placed in Library. See No. LT 8986/15/13)

(9) (i) A copy of the Annual Report (Hindi and English versions) of

the National Culture Fund, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Culture Fund, New Delhi, for the year 2010-2011.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

( Placed in Library. See No. LT 8987/15/13)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2011-2012.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

( Placed in Library. See No. LT 8988/15/13)

(13) (i) A copy of the Annual Report (Hindi and English versions) of

the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2011-2012.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

( Placed in Library. See No. LT 8989/15/13)

(15) (i) A copy of the Annual Report (Hindi and English versions) of

the Sahitya Akademi, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 2011-2012.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

( Placed in Library. See No. LT 8990/15/13)

(17) (i) A copy of the Annual Report (Hindi and English versions) of

the Allahabad Museum, Allahabad, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum, Allahabad, for the year 2011-2012.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

( Placed in Library. See No. LT 8991/15/13)

(19) (i) A copy of the Annual Report (Hindi and English versions) of

the National School of Drama, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 2011-2012.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

( Placed in Library. See No. LT 8992/15/13)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala, for the year 2011-2012.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

( Placed in Library. See No. LT 8993/15/13)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Ladakh, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Ladakh, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Ladakh, for the year 2011-2012.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

( Placed in Library. See No. LT 8994/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH):  
Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

( Placed in Library. See No. LT 8995/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth and Fifteenth Lok Sabhas:-

#### THIRTEENTH LOK SABHA

1. Statement No. 48 Second Session, 1999

( Placed in Library. See No. LT 8996/15/13)

#### FOURTEENTH LOK SABHA

2. Statement No. 27 Seventh Session, 2006

( Placed in Library. See No. LT 8997/15/13)

3. Statement No. 22 Ninth Session, 2006

( Placed in Library. See No. LT 8998/15/13)

4. Statement No. 22 Tenth Session, 2007

( Placed in Library. See No. LT 8999/15/13)

5. Statement No. 19 Thirteenth Session, 2008

	( Placed in Library. See No. LT 9000/15/13)
6. Statement No. 17 Fourteenth Session, 2008	
	( Placed in Library. See No. LT 9001/15/13)
FIFTEENTH LOK SABHA	
7. Statement No. 15 Second Session, 2009	
	( Placed in Library. See No. LT 9002/15/13)
8. Statement No. 13 Third Session, 2009	
	( Placed in Library. See No. LT 9003/15/13)
9. Statement No. 13 Fourth Session, 2010	
	( Placed in Library. See No. LT 9004/15/13)
10. Statement No. 10 Fifth Session, 2010	
	( Placed in Library. See No. LT 9005/15/13)
11. Statement No. 9 Sixth Session, 2010	
	( Placed in Library. See No. LT 9006/15/13)
12. Statement No. 7 Seventh Session, 2011	
	( Placed in Library. See No. LT 9007/15/13)
13. Statement No. 7 Eighth Session, 2011	
	( Placed in Library. See No. LT 9008/15/13)
14. Statement No. 6 Ninth Session, 2011	
	( Placed in Library. See No. LT 9009/15/13)
15. Statement No. 5 Tenth Session, 2012	
	( Placed in Library. See No. LT 9010/15/13)
16. Statement No. 3 Eleventh Session, 2012	
	( Placed in Library. See No. LT 9011/15/13)
17. Statement No. 2 Twelfth Session, 2012	
	( Placed in Library. See No. LT 9012/15/13)
18. Statement No. 1 Thirteenth Session, 2013	
	( Placed in Library. See No. LT 9013/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas for the year 2013-2014.

( Placed in Library. See No. LT 9014/15/13)

(ii) Memorandum of Understanding between the Biecco Lawrie Limited and the Ministry of Petroleum and Natural Gas for the year 2013-2014.

( Placed in Library. See No. LT 9015/15/13)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Biecco Lawrie Limited, Kolkata, for the year 2011-2012.

(ii) Annual Report of the Biecco Lawrie Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

( Placed in Library. See No. LT 9016/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, I beg to lay on the Table:-

(1) A copy of the Service Tax (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 121(E) in Gazette of India dated 22nd February, 2013 under sub-section (4) of Section 94 of the Finance Act, 1994, together with an explanatory memorandum.

( Placed in Library. See No. LT 9017/15/13)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 23A of the Regional Rural Banks Act, 1976:-

(i) S.O.374(E) published in Gazette of India dated 15th February, 2013, regarding amalgamation of Himachal Gramin Bank and Parvatiya Gramin Bank as Himachal Pradesh Gramin Bank.

(ii) S.O.457(E) published in Gazette of India dated 25th February, 2013, regarding amalgamation of MGB Gramin Bank and Jaipur Thar Gramin Bank as Marudhara Gramin Bank.

(iii) S.O.491(E) published in Gazette of India dated 28th February, 2013, regarding amalgamation of Vidharbha Kshetriya Gramin Bank and Wainganga Krishna Gramin Bank as Vidharbha Konkan Gramin Bank.

( Placed in Library. See No. LT 9018/15/13)

(3) A copy of the Central Bank of India (Employees') Pension (Amendment) Regulations, 2009 (Hindi and English versions) published in Notification No. 67 in Gazette of India dated 21st March, 2012 under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

( Placed in Library. See No. LT 9019/15/13)

(5) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities Exchange Board of India Act, 1992:-

(i) The Securities Exchange Board of India (Stock Brokers and Sub-brokers) (Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/01/8129 in Gazette of India dated 5th April, 2013.

(ii) The Securities Exchange Board of India (Self Regulatory Organisations) (Amendment) Regulations, 2013 published in

Notification No. LAD-NRO/GN/2012-13/27/5469 in Gazette of India dated 7th January, 2013.

( Placed in Library. See No. LT 9020/15/13)

(6) A copy of the Narcotic Drugs and Psychotropic Substances (Regulation of Controlled Substances) Order, 2013(Hindi and English versions) published in Notification No. G.S.R. 191(E) in Gazette of India dated 26th March, 2013 under Section 77 of the Narcotics Drugs and Psychotropic Substances Act, 1985, together with an explanatory memorandum.

( Placed in Library. See No. LT 9021/15/13)

(7) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

(i) G.S.R.190(E) published in Gazette of India dated 25th March, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 39/96-Cus., dated 23rd July, 1996.

(ii) G.S.R.198(E) published in Gazette of India dated 2nd April, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 96/2008--Cus., dated 13th August, 2008.

(iii) S.O.851(E) published in Gazette of India dated 28th March, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.), dated 3rd August, 2001.

(iv) S.O. 925(E) published in Gazette of India dated 4th April, 2013, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of imported and export goods.

(v) S.O.936(E) published in Gazette of India dated 10th April, 2013 together with an explanatory memorandum regarding revised rates of exchange for conversion of Japanese Yen into Indian currency or vice-versa for the purpose of assessment of imported and export goods.

( Placed in Library. See No. LT 9022/15/13)

(8) A copy of the Notification No. G.S.R.189(E) (Hindi and English

versions) published in Gazette of India dated 25th March, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 64/95-C.E., dated 16th March, 1995 under sub-section (2) of Section 38 of the Central Excise Act, 1944.

( Placed in Library. See No. LT 9023/15/13)

(9) A copy of the Notification No. G.S.R.187(E) (Hindi and English versions) published in Gazette of India dated 22nd March, 2013 together with an explanatory memorandum seeking to levy anti-dumping duty as specified rates on imports of Meta Phernylene Diamine, originating in, or exported from the People's Republic of China, for a period of six months under sub-section (7) of section 9A of the Customs Tariff Act, 1975.

( Placed in Library. See No. LT 9024/15/13)

(10) A copy each of the following Notifications (Hindi and English versions) under Section 27 of the Insurance Regulatory and Development Authority Act, 1999:-

(i) The Insurance Regulatory and Development Authority (Registration of India Insurance Companies)-(Fourth Amendment) Regulations, 2013 published in Notification No. F. No. IRDA/Reg./3/61/2013 in Gazette of India dated 13th February, 2013.

(ii) The Insurance Regulatory and Development Authority (Appointed Actuary) (First Amendment) Regulations, 2012 published in Notification No. F. No. IRDA/Reg./4/62/2013 in Gazette of India dated 13th February, 2013.

(iii) The Insurance Regulatory and Development Authority (General Insurance-Reinsurance) Regulations, 2013 published



in Notification No. F. No. IRDA/Reg./5/63/2013 in Gazette of India dated 13th February, 2013.

( Placed in Library. See No. LT 9025/15/13)

- (11) A copy of the Notification No. F. No. IRDA/Notification/7/65/2013 (Hindi and English versions) published in Gazette of India dated 13th February, 2013 cancelling the Licence No. 2555 issued to Mr. Sukumal Kumar Choudhury, Surveyor and Loss Assessor, issued under various sections of Insurance Act, 1938 read with Section 14 of the Insurance Regulatory and Development Authority Act, 1999 and Regulations of Licensing, Professional requirements and Code of Conduct of Insurance Surveyors and Loss Assessors Regulations, 2000.

( Placed in Library. See No. LT 9026/15/13)

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...(Interruptions)